## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 43/59/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

Smt. Abha Goenka & Ors

V/s.

CTM Syntex (India) Ltd & ors.

Section of the Companies Act:

Section 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. RITU SHAM	ADV.	Respondent	4
POR THAKKAR 2. AND PAHWA			
CSPMAK Shastoi for Mls. Suilpi	CS	Appell ownt/ Perhoner	The state of the s
Thapar & Associates			

## **ORDER**

Learned PCS Ms. Palak Shastri i/b Learned PCS Ms. Shilpi Thappar present for Appellants. Learned Advocate Ms. Ritu Shah present for Respondents.

The appellant prayed for adjournment on the ground that learned CS Ms. Shilpi Thapper is out of station.

List the matter 26.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of February, 2018.